

Central Administrative Tribunal
Principal Bench

22

O.A. No. 1258 of 1997

New Delhi, dated this the 27th June, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. KULDIP SINGH, MEMBER (J)

Mrs. Kiran Rani,
T.G.T. (General),
Raghuvir Dayal Jan Kalyan Govt. Sr. Sec. School,
Bhanjanpura, Delhi
R/o House No. C-10/97, Yamuna Vihar,
Delhi-110053. Applicant

(None appeared)

Versus

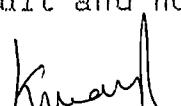
1. NCT of Delhi through
its Secretary,
Dept. of Education,
Old Secretariat, Delhi-110054.
2. The Directorate of Education,
NCT of Delhi, Old Secretariat,
Delhi.
3. The Dy. Director of Education,
Zone IV (North East), Yamuna Vihar,
B Block,
Delhi-110053. Respondents

(None appeared)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

None appeared on behalf of applicant even on second call. This case listed at Sl. No. 3 in the regular list. It appears that applicant is not interested in pursuing the case. It is dismissed for default and non-prosecution.


(Kuldip Singh)
Member (J)


(S.R. Adige)
Vice Chairman (A)

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